## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5853
ANSWERED ON:11.05.2012
CUT IN SALES TAX ON PETROL
Bhujbal Shri Sameer ;Premajibhai Dr. Solanki Kiritbhai;Yadav Shri Om Prakash

## Will the Minister of FINANCE be pleased to state:

- (a) the item-wise rates of taxes levied on petroleum products;
- (b) whether there is any proposal to cut sales tax on petro products to reduce their prices further; and
- (c) if so, the details thereof and action taken thereon?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): The item-wise rates of excise and customs duty on petroleum products is annexed at Annexure-A.
- (b): Sales tax is a state subject and hence the Central Government has no powers to reduce sales tax.
- (c): Does not arise view of (b) above.